



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MRS. JUSTICE SHAMIMA JAHAN

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
6	WA/181/2025 CAVT. NO.047520/25,N FIXED	DR BIRINCHI KUMAR BORA Versus DR. GITALI SAIKIA AND 5 ORS	MR. T J MAHANTA MS P SARMA	SC, HIGHER EDU MR. P J PHUKAN (R1) MR. N BORUAH FOR CAVEATOR SC, DIB. UNIVERSITY
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
7	WA/176/2025 CAVT. NO.04352/025, FIXED	PRATIMA CHETIA Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR M Z AHMED	02-06-2025	To	03-06-2025
13)	MS B DUTTA	02-06-2025	To	03-06-2025
14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
9 WP(C)/2620/2024 FIXED	DEBESH BASUMATARY AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	SC, PWD
ORDERS			
10 WP(C)/903/2021 FIXED	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, FISHERY DEPARTMENT
WITH			
11 WP(C)/4419/2020	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, FISHERY DEPARTMENT

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13)	MS B DUTTA	02-06-2025	To	03-06-2025
14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025

19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
6	WP(C)/1069/2023 PART-HEARD, FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
7	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
8	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH I.A.(Civil)/3365/2024 in WP(C)/8082/2022	THE CHIEF VIGILANCE OFFICER, INDIAN OIL CORPORATION LTD., Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	
	WITH I.A.(Civil)/3366/2024 in WP(C)/8082/2022	THE UNION OF INDIA Versus PRASHANK KUMAR AND 5 ORS	MR R KARIM	MR. R M DEKA
9	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
10	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

11	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
12	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
13	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
14	WITH I.A.(Civil)/3363/2024 in WP(C)/1077/2023 WP(C)/5401/2015 B/O	GENERAL MANAGER (VIGILANCE) Versus ANSHUMAN BARUAH AND 5 ORS MD. LUIS AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR R KARIM DR.B P TODI MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MR A BHATRA GA, ASSAMR1-4
15	WP(C)/3063/2017 B/O	MANGRA ORANG Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.P BISWAS	SC, P AND R.D. GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION OF
HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M. CHOUDHURY, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
12 WP(C)/878/2025	THANDU MIYA Versus THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
MOTION			
13 WP(C)/3050/2025 B/O	BAHAJ UDDIN Versus THE UNION OF INDIA AND ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I.
HEARING			
14 WA/59/2023 PART-HEARD, BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
WITH 15 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH 16 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
WITH 17 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
WITH 18 WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM

19	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
20	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
21	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
22	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
23	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
24	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
25	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
26	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
27	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
28	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
29	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
30	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
31	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR

32	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
33	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
34	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
35	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
36	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
37	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. S K TALUKDAR MR B PRASAD MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE MR P J BORAH MS F AHMED	GA, ASSAM
38	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
39	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
40	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
41	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM

42	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
43	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
45	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
46	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
47	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
48	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
52	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
53	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
54	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
55	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

56	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA,ASSAM
	WITH L.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
57	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
58	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
59	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
60	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
61	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
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10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
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15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	Bail Appln./2534/2024 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY), B/O	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
46	Bail Appln./3301/2024 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
47	AB/1152/2025 B/O	PRADIP SHILL AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
48	Bail Appln./1168/2025 B/O	SAHIL ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MR KUTUB ALI MS. A BEGUM MS P DEKA	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./1554/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TOFIK ALI Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
BAIL HEARING				
50	AB/1087/2025 WITH OFFICE NOTE, FIXED	SRI SIVA DAS Versus THE STATE OF ASSAM AND ANR	MR. P J PHUKAN MR. M C DEKA	PP, ASSAM
ORDERS				
51	I.A.(Civil)/878/2025 WITH LCR, B/O in MACApp./106/2022 WITH MACApp./106/2022	SMTI RENU DEVI Versus THE ORIENTAL INSURANCE CO LTD THE ORIENTAL INSURANCE CO. LTD. Versus NIBEDITA BHATTACHARYYA AND 4 ORS.	MR DIGBIJOY MANDAL MR. S K GOSWAMI MR. R SHARMA	MR. S K GOSWAMI MR D MONDAL (R-1 TO 3) DR. UTPALJEET BARUAH (R-1 TO 3) MS. R R SARMAH BARUAH (R-1 TO 3)
52	WITH MACApp./173/2022	NEBEDITA BHATTACHARYYA AND 2 ORS. Versus PAWAN JAIN AND 2 ORS.	MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH	MR. S K GOSWAMI (R-3) MR. R SHARMA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
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13)	MS B DUTTA	02-06-2025	To	03-06-2025
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16)	MR. H R KHAN	02-06-2025	To	16-06-2025
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18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[For Tuesday,3rd June 2025]

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING
TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH
REMOTE VIDEO CONFERENCING AT 2:00 PM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.2, GROUND FLOOR, OLD BLOCK.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Bail Appln./1173/2025	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR M Z AHMED	02-06-2025	To	03-06-2025
13)	MS B DUTTA	02-06-2025	To	03-06-2025
14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
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18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[For Tuesday, 3rd June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
23	CRP/125/2024 (AT 2:00 PM), FIXED	DILIP KUMAR KANKARIA Versus M/S NATHMALL RAJKUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K SARMA	MR G JALAN S FAZIL
24	I.A.(Civil)/2877/2024 WITH LCR, FIXED in RSA/172/2024 WITH RSA/172/2024	GITIMA ROY AND 2 ORS Versus SABITA NATH SARMA	MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM	
	WITH I.A.(Civil)/1358/2025 in RSA/172/2024	GITIMA ROY AND 2 ORS Versus SABITA NATH SARMA	S ALI MR G J SAIKIA MR. N DAS MR. R BARUAH MR. A IKBAL MR S DAS MD A ISLAM MS. J SARMA	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/1358/2025 in RSA/172/2024	SABITA NATH SARMA Versus GITIMA ROY AND ORS	MR. S K GHOSH MS F AHMED	MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM
HEARING				
25	RSA/303/2016 WITH LCR, B/O	ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD	MR.D BARUAH MS.P HANDIQUE MR. P K BORDOLOI	MR. T K BHUYAN MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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14)	MR. A M DUTTA	02-06-2025	To	03-06-2025
15)	MR. B HALDAR	02-06-2025	To	10-06-2025
16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[For Tuesday,3rd June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
11 Bail Appln./1280/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED, B/M.NANDI	RAHUL KUMAR SINGH Versus THE STATE OF ASSAM	MR. S RAHMAN MR. K H SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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12)	MR M Z AHMED	02-06-2025	To	03-06-2025
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16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[For Tuesday,3rd June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE BUDI HABUNG, IF REQUIRED.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
22 Cont.Cas(C)/254/2025 FIXED	JYOTISH CHANDRA DAS Versus GYANENDRA DEV TRIPATHI, IAS AND 3 ORS.	MR. R K TALUKDAR MS TINLUNG	MS G HAZARIKA SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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13)	MS B DUTTA	02-06-2025	To	03-06-2025
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16)	MR. H R KHAN	02-06-2025	To	16-06-2025
17)	MR D K DAS	01-06-2025	To	10-06-2025
18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	Crl.Pet./1227/2024 B/O	NIRMAL PAUL AND 3 ORS Versus SONAM DEY PAUL	MS.TWINKLE SARMA MR S PARASHAR	
46	Bail Appln./1570/2025 B/O	SATYAJIT BORAH Versus THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	PP, ASSAM
MOTION				
47	Crl.Rev.P./76/2025 B/O	GOLAP HUSSAIN KHAN Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
ORDERS				
48	Crl.A./220/2024 WITH LCR 5 FILES, OFFICE NOTE, B/O WITH I.A.(Crl.)/646/2024 in Crl.A./220/2024	BHASKAR BURAGOHAIN AND ANR. Versus THE STATE OF ASSAM AND ANR. BHASKAR BURAGOHAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM PP, ASSAM
HEARING				
49	RFA/8/2024 WITH LCR, FIXED	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. N NATH MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	GA, ASSAM SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

**[THIS BENCH WILL SIT AT 10:30 A.M.AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE MR.
JUSTICE K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING
OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
11 Crl.Rev.P./89/2013	SUBHASH HAZARIKA @ DHAN HAZARIKA Versus THE STATE OF ASSAM	MR.P HAZARIKA MR.M CHOUDHURY MR.P K MUNIR	PP, ASSAM
12 Crl.Pet./1269/2022	KRISHNA DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. S KALITA MR. S KAKATI MR P DAS	MS. A HUSSAIN (R-2,3) MR R ISLAM (R-2,3) N CHAKRABARTY (R-2,3) PP, ASSAM
13 Crl.Rev.P./554/2023	MD NURUL ISLAM Versus MUSSTT SUFIA KHATUN AND ANR	MR M RAHMAN MS A HUSSAIN S AHMED MS. R DEVI	A W AMAN (R-1) MR. SARFRAZ NAWAZ(R-1) MR. SURAJIT DAS (R-1) SAMIM RAHMAN (R-1) PP, ASSAM
14 Crl.Pet./1343/2023	M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
15 Crl.Pet./1294/2024	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	G. GOSWAMI (R-2) MR H K NATH(R-2) MR J BORAH(R-2) MR. K KAKOTI(R-2) MR N PATIRI(R-2) PP, ASSAM
BAIL HEARING (BA)			
16 Bail Appln./1362/2025 FIXED	SOFIQUIL ISLAM @ SHAFIQUIL ISLAM MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	DR. B N GOGOI S ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
5)	MR. L C DEY	16-05-2025	To	16-06-2025
6)	MS. R D MOZUMDAR	26-05-2025	To	06-06-2025
7)	MS. B M CHHETRI	26-05-2025	To	04-06-2025
8)	MR. V K CHOPRA	02-06-2025	To	03-06-2025
9)	MR. S K SAHARIAH	29-05-2025	To	28-06-2025
10)	MD. H BHUYAN	01-06-2025	To	30-06-2025
11)	MS. M PAUL	02-06-2025	To	12-06-2025
12)	MR M Z AHMED	02-06-2025	To	03-06-2025
13)	MS B DUTTA	02-06-2025	To	03-06-2025
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15)	MR. B HALDAR	02-06-2025	To	10-06-2025
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18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025
19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
31 WP(C)/3536/2022 (AT 10:30 AM)	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
32 WP(C)/2697/2024 (AT 10:30 AM)	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
WITH I.A.(Civil)/3556/2024 in WP(C)/2697/2024	GENERAL INSURANCE PUBLIC SECTOR ASSOCIATION Versus LATHRANG BORN BUAM AND ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S P SHARMA

ADMISSION

33	WP(C)/4532/2024 B/O	MANASH PRATIM HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	GA, ASSAM
ORDERS				
34	WP(C)/5488/2024 B/O	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[For Tuesday, 3rd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
38 Crl.Pet./876/2024 WITH LCR 1 FILE, FIXED	DEBAJIT DEORI Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	MR. A R BHUYAN (R-2) MR. N Z CHOUDHURY (R-2) MR. N A MAZARBHUIYA (R-2) PP, ASSAM
BAIL HEARING (BA)			
39 Bail Appln./1416/2025 (CONNECTED WITH ITEM NO. 12 IN TH DAILY CAUSE LIST), FIXED	KHAIRUL ISLAM AND ORS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	MRS. K DEVI (INFORMANT) MS S A KHALIFA(INFORMANT) PP, ASSAM N YEPTHO(INFORMANT)

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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18)	MR R CHAKRAVORTY	05-06-2025	To	06-06-2025

19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY AND HIS LORDSHIP, IF REQUIRED.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

1)	MS. N M DEKA	05-04-2025	To 19-12-2025
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[For Tuesday, 3rd June 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-IV, V AND RSA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
15	I.A.(Civil)/1384/2025 FIXED in WP(C)/1805/2025	VIMAL KUMAR PRASAD Versus JOGESWAR BORA	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR MS T J SAHEWALLA	MR A C BORBORA GA, ASSAM MR. M SMITH
	WITH WP(C)/1805/2025	JOGESWAR BORA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN	MR G N SAHEWALLA (R-9) GA, ASSAM MR M SAHEWALLA(R-9) MS. S. TODI(R-9) MS G DUGAR(R-9) MS T J SAHEWALLA(R-9) MS. U. DAS, ADDL. SR. GA, ASSAM MR. S.S. ROY, SC, C.G.C. MR. S. BARUAH, SC, PCB
ADMISSION				
16	WP(C)/6963/2022 FIXED	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	MS. M DEY SC, A G V B
17	WP(C)/2556/2025 FIXED	M/S AGRON REMEDIES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	SC, HEALTH
HEARING				
18	RSA/227/2010 WITH LCR, B/O	MAHESH KOCH and ORS Versus MAKHAN DAS and ORS	MR.P K DEKA MR.R SARMA MR.H DEKA MR.M BURAGOHAIN	MR.S S SHARMA MS.F KHAN MS.L SARMA
19	RSA/1/2019 WITH LCR, B/O	MD OSMAN GANI Versus ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,3rd June 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE SHAMIMA JAHAN

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

**COURT PROCEEDING WILL BE HELD FROM COURT NO.2
GROUND FLOOR, OLD BLOCK]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 03/06/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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19)	MS. M JAIN	04-06-2025	To	12-06-2025
20)	MR. N ALAM	05-06-2025	To	13-06-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 3RD DAY OF JUNE, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

ORDERS

- | | | | | |
|----|--|---|-----------|--------|
| 1. | IA(C) 116/2025
(IN REVW PETN 04/2025) | MANOJ KUMAR RAI AND 16
ORS
VERSUS
THE STATE OF AP AND 3 ORS | TADAR BAI | GA(AP) |
|----|--|---|-----------|--------|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 3RD DAY OF JUNE, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

1. CRL.PET. 97/2024 (WITH TCR)	TASSO MURTE OPO VERSUS THE STATE OF AP AND ANR	MINKI BOJE TELI ANGO M G SINGH	TABA TAGUM LIKHA TABIN RAGE KOYU PP OF AP
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ORDERS

2. I.A.(C) 56/2025 (FIXED) IN ELECTION PET. 4/2024 WITH ELECTION PET. 4/2024	TOJIR KADU VERSUS GEGONG APANG AND ANR.	RIMO RIBA	ADAM TATAK
	GEGONG APANG VERSUS TOJIR KADU AND ANR	NALO PADA ADAM TATAK TSERING GYATSO AMY TALOM KALING MIBANG TANUR GAO TUKRIN LIGU	KARYOM DABI BATE JOEL KOYU RIMO RIBA DAKJUM RIBA S K DEORI
WITH I.A.(C) 58/2025 IN ELECTION PET. 4/2024	GEGONG APANG VERSUS TOJIR KADU AND ANR	DEJUM TALLY	KARYOM DABI